

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.314
IB-655(ND)/2022

IN THE MATTER OF:

M/s. Piramal Capital & Housing Finance LtdAPPLICANT/PETITIONER
Vs.
Paresh Rastogi.PERSONAL GUARANTOR

SECTION

U/s 95(1)

Order delivered on 28.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)


PRESENT:

For the Applicant : Adv Gursat Singh
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **02.11.2022.**


(Madhu Narula)
Court Officer (Court III)